

ACT No. XXXVII of 1860.

PASSED BY THE LEGISLATIVE COUNCIL OF INDIA.

(Received the assent of the Governor General on the 11th August 1860.)

An Act to repeal Act XVI of 1859.

WHEREAS the Secretary of State in Council for India has, in pursuance of
the power vested in him by law, disallowed Act XVI of
1859, and has signified to the Governor-General of India
in Council his disallowance thereof: It is enacted as follows:—

Act repealed.

Act XVI of 1859 is hereby repealed.